

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT NO II**

(22) C.P.(IB)-4307(MB)/2018

CORAM:

**SHRI. RAJASEKHAR V. K  
MEMBER (Judicial)**

**SHRI.RAVIKUMAR DURAISAMY  
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **26.02.2020**

NAME OF THE PARTIES: Sanjay Hasmukhbhai Shah

V/s

Satra Property Development

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. Learned Counsel for the parties present.
2. List this matter on **03.04.2020** for final submission.

**Sd/-**

**RAVIKUMAR DURAISAMY  
MEMBER (Technical)**

26.02.2020

Jd

**Sd/-**

**RAJASEKHAR V. K  
MEMBER (Judicial)**